

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 229
CP-9(ND)2012
IA-304/2023

IN THE MATTER OF:

Ravi Shankar Aggarwal

... **Applicant/Petitioner**

Versus

Jay Complex Pvt. Ltd. and Others

... **Respondent**

Under Section: Rule 11

Order delivered on 09.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Narendra M. Sharma & Ms. Shubhangi Tiwari,
Advocates

ORDER

Due to paucity of time, the matter is re-notified to 05.01.2024.

Sd/-
(COURT OFFICER)